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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. 1279/95

Date of decision 3-8-1995

Hon'ble Shri N.V.Krishnan, Vice Chairman (A)
Hon'ble Smt.Lakshmi Swaminathan, Member (J)

Shri S.C. Jain,
s/o Late Shri Mehtab Singh Jain,
Office Supdt.in GE Office, Agra Cantt.
Agra, U.P.

... applicant

(By Advocate Shri S.K.Sharma)

Versus

1. Union of India,
through Defence Secretary,
Ministry of Defence, Govt.of India,
South Block, New Delhi.
2. Engineer-in-Chief,
E-in-C's Branch, Kashmir House,
Army Headquarter, HQ Post Office,
New Delhi.
3. Chief Engineer,
Headquarter Central Command, (MES),
Lucknow (UP)
4. Garrison Engineer,
Garrison Engineer Office, (MES),
Agra Cantt., Agra (UP)

... Respondents

O R D E R (ORAL)

(Hon'ble Shri N.V.Krishnan, Vice Chairman (A))

We have heard him. The grievance is that though the applicant claims to be Senior most Supdt. Grade-I, his name does not find place in the panel prepared by the Departmental Promotion Committee for the post of Administrative Officer. Recruitment Rules indicate that the promotion to the post of Administrative Officer is by selection/ therefore, mere ~~not~~ seniority cannot be a ground to challenge the panel.

In the circumstances, learned counsel for the applicant seeks permission to withdraw the present O.A.

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with liberty to file amended O.A. if so advised. Permission granted on the above terms. Accordingly, OA is dismissed as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

N.V.Krishnan
(N.V.Krishnan)
Vice Chairman (A)
3.8.81

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